

# THE HIGH COURT OF ORISSA, CUTTACK

## NOTIFICATION

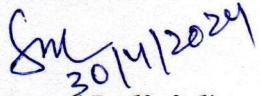
**No. OHC-COMP-RTI-0001-2022-6841/ Date:30.04.2024**

It is hereby notified that "Online RTI Portal" for the district judiciary of the State is launched with effect from 30.04.2024.

Citizens may register themselves on the RTI Portal to obtain information under the RTI Act from the district judiciary by visiting the website of the High Court of Orissa/concerned District Court.

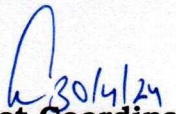
Standard Operating Procedure and Guidelines for use of the RTI Portal is available in the Court's website.

**By order**

  
**Registrar (Judicial)**

**Memo No. OHC-COMP-RTI-0001-2022-6842(30)/ Date:30.04.2024**

Copy forwarded to all the District Judges of the State for information and necessary action.

  
**Central Project Coordinator**

**Memo No. OHC-COMP-RTI-0001-2022-6843(100)/ Date:30.04.2024**

Copy forwarded to:-

1. All Officers of the Court
2. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. Joint Registrar-cum-Principal Secretary/ ADR-cum-Additional Principal Secretaries/ Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court
5. Sr. Director (IT), NIC/ Superintendent, IT Cell to upload this on the official website of Hon'ble Court
6. Notice Board

for information and necessary action.

  
**Central Project Coordinator**